

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - II

CP. No. 68(ND)08

Coram:

PRESENT:

SHRI S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

SMT. INA MALHOTRA
HON'BLE MEMBER (JUDICIAL)

**ATTENDENCE CUM ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRINUNAL ON 13.10.2017.**

NAME OF THE COMPANY : **Satish Kumar Goyal**
Vs.
Chandigarh Casting Pvt. Ltd.

SECTION OF THE COMPANIES ACT : **397/398**

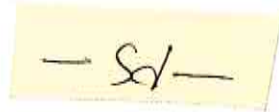
PRESENT:

For the PETITIONER :-

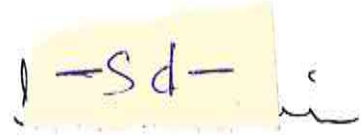
For the RESPONDENT :- Mr. Abhay K. Das, Advocate

ORDER

Be Listed with the connected matter on 30th November 2017.



S. K. MOHAPATRA
HON'BLE MEMBER (T)



INA MALHOTRA
HON'BLE MEMBER (J)